

Ministry of Finance
Central Board of Excise & Customs

Room No.411, 4th Floor,
Bhikaji Cama Place,
Hudco Vishala Building, New Delhi-110066.
Dated the 17th September, 2015.

To

All CCAs/Directors General under CBEC.

Subject:- Filling up of vacancies of the posts of Inspector, Senior Tax Assistant, Deputy Office Superintendent - incorporation of a clause of retention of eligibility service for persons holding the feeder grade posts on regular basis etc. - clarification regarding.

Sir,

I am directed to say that a large number of representations have been received from CCAs and Associations including individuals seeking clarification regarding filling up the posts of Inspector, STA, DOS and for incorporation of a clause of retention of eligibility service for persons holding the feeder grade posts on regular basis etc.

2. Since the Notification of fresh/revised Recruitment Rules of various posts will take time and there are vacant posts in various grades in the promotion quota and further eligible persons in the respective feeder grades are also available, the following clarifications are issued to all CCAs:-

A. Filling up of additional post of Inspector created as a result of Cadre Restructuring.

The matter was referred to DoP&T. In accordance with their advice, promotions to the grade of Inspector against additional vacancies in this grade created as a result of Cadre Restructuring can be **effected only** after amendment of the Recruitment Rules of the post of Inspector.

B. Filling up of the posts of Executive Assistant

It is hereby clarified that the post of Executive Assistant will come into existence only with effect from the date of publication of the Recruitment Rules for the post. The RRs of this post have not yet been finalised. Hence the erstwhile posts of Senior Tax Assistant and Deputy Office Superintendent continue to exist and the existing Recruitment Rules for these two posts will continue to be operative until or unless they are repealed.

C. Filling up of vacancies of Senior Tax Assistant and Deputy Office Superintendent prior to restructuring

The vacancies of Senior Tax Assistant and Deputy Office Superintendent existing prior to the posts created as a part of restructuring can be filled on the basis of existing Recruitment Rules for these posts.

D. Retention of existing eligibility service for feeder grade officers.

The matter regarding retention of existing eligibility service for feeder grade officers was referred to DoP&T who have advised that such a provision is generally examined by DoP&T on a case to case basis, keeping in view the merits of the case. The case for incorporation of retention of existing eligibility service in the Recruitment Rules for the posts of Inspector and Executive Assistant was specifically referred to DoP&T but the same has not been agreed to in these cases.

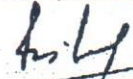
E. Promotion to the posts of Inspector (Central Excise), Inspector (Preventive Officer) and Inspector (Examiner).

The vacancies existing prior to restructuring in these grades can be filled in accordance with the existing RRs for these posts. In accordance with the advice of DoP&T, promotions against additional vacancies created as a result of Cadre Restructuring can be effected only after amendment to the Recruitment Rules for these posts.

3. All CCAs are advised to hold DPCs for making promotions to various grades at the earliest against the pre-cadre restructuring vacancies.

4. This issues with the approval of Member (P&V).

Yours faithfully,



17.9.2015
(Rajpal Singh)

Under Secretary to the Government of India
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